

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: SEPTEMBER 24, 2014

No. 845 /JR(S)/2014

Smt. **Anju Kamboj**, Judicial Magistrate, First Class, Bareilly to be Additional Civil Judge, Junior Division, Bareilly.

No. 846 /JR(S)/2014

Sri **Ashok Kumar Srivastava**, Additional Civil Judge, Junior Division, Bareilly to be Judicial Magistrate, First Class, Bareilly vice Sri Prashant Kumar-I.

No. 847 /JR(S)/2014

Sri **Prashant Kumar-I**, Judicial Magistrate, First Class, Bareilly to be Civil Judge, Junior Division, Baheri, Bareilly in the vacant court.

He is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Baheri, Bareilly.

BY ORDER OF THE COURT

**Sd/-
(REKHA DIKSHIT)
I/C REGISTRAR GENERAL**

No. 367 /JR(S)/2014: Allahabad: Dated: September 24, 2014

Copy forwarded for information & necessary action to:-

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
3. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Director, Institute of Judicial Training & Research, Vineet Khand, Gomti Nagar, U.P. Lucknow. (Information available on E-mail).
5. The Senior Registrar, High Court, Lucknow Bench, Lucknow . (Information available on E-mail).
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. The District & Sessions Judge, Bareilly (Information available on E-mail).

The officers mentioned above shall handover charge of their present post and shall proceed to take over charge of their new posting immediately.

The Certificates of handing and taking over charge may please sent to the Section Officer (Services), High Court, Allahabad forthwith.

The officers shall also mention therein personal ID no. allotted by the Court on the charge certificates.

It is to add that local arrangement shall be made by you in pursuance to the circular letter No.27/D.R.(S)/2000 dated 21.6.2000.

8. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
9. The Registrar (Judicial) (Confidential), High Court, Allahabad.
10. The Joint Registrar (Judicial) (Inspection), High Court, Allahabad.
11. The Officer on Special Duty (Judicial) (Litigation), High Court, Allahabad.
12. The Officer on Special Duty (Judicial) (Computer)/ In charge Computer Centre, High Court, Allahabad
13. The Sr. Registrar (Judicial) (Budget), High Court, Allahabad.
14. The Section Officer (Admin.A-3) Section, High Court, Allahabad
15. The Section Officer (Confidential 'B' Section), High Court, Allahabad.
16. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
17. P.S. to Hon'ble Administrative Judges, Bareilly (Information available on E-mail).

BY ORDER OF THE COURT

**SD/-
(RAJIV SHARMA)
JOINT REGISTRAR (JUDICIAL) (SERVICES)**